

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 263 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2021

Name of the Company:

Fakirsons Papchem Pvt Ltd

V/s

Hitkari Packaging Pvt Ltd

Section:

9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Jaimin Dave appeared for Operational Creditor.

Learned Counsel Mr. Vatsal Patel appeared for Corporate Debtor.

Pleadings are complete.

Matter to appear for hearing on 13.04.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 10th day of March, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)